# IN THE HIGH COURT OF KARNATAKA AT BENGALURU ON THE DAY OF Wednesday THE 18th Day Of September 2024 SITTING AT COURT HALL NO.7, DHARWAD BENCH, DHARWAD at 02:30PM

BEF0RE

# THE HON'BLE JUSTICE SHIVASHANKAR AMARANNAVAR

(To get Daily Causelist through telegram, join High Court telegram channel by clicking: https://t.me/karnatakahighcourt)

# THROUGH VIDEO CONFERENCING

Sl. No.	Case No.		Pet/Appl/Comp. R & Adv.	Resp. & Adv.
	MATTERS PERTAIN TO PRINCIPAL BENCH, BENGALURU ORDERS			
1	CRL.A 1994/2022 (ADMITTED ON 24.03.2023) REG: COMPLIANCE OF 0/O RAISED ON IA 1/24 FOR SUSPENSION OF SENTENCE AND BAIL (SCR K/B)	(C,)	PET: SRI MOHAN M	RES: STATE OF KARNATAKA AND OTHERS HCGP FOR R1 MANJULA C FOR R2
2	CRL.A 803/2024 (AS PER R(J) CIRCULAR NO.71/21 DTD 15/7/21) (MEMO PRODUCING COPIES OF BOTH ORDERS FILED ON 20/8/24 BY THE ADV FOR APPELLANTS IS K/B) (DATE)	3(2),)	PET: DINESH S MANJUNATHA N M	RES: STATE OF KARNATAKA BY AND OTHERS  HCGP FOR R1 R2 JAYANNA G SD
3	CRL.A 1213/2024 (VIDE R(J) CIRCULAR NO 71/21 ORDER DTD 15/7/21) (DATE)		PET: CHANDAN K @ CHANDAN GOWDA TIGADI VEERANNA GADIGEPPA	RES: STATE OF KARNATAKA AND OTHERS HCGP FOR R1 NIRMALA KRISHNA FOR R2
HEARING - INTERLOCUTORY APPLN				
4	CRL.A 1003/2023 (ADMITTED ON 24.07.2023) REG: IA 1/2024 FOR SUSPENSION OF SENTENCE AND BAIL (SCR & PB K/B) (CH MOVED)	(C,)	PET: ASIF HUSSAIN @ JABI @ JABEER @ JABI TIGER @ MOHAMMED ASI	KARNATAKA BY

### COURT HALL NO:24

# **ADMISSION**

5 CRL.A 1379/2024 (U/S 14(A) PET: SHANKAR RES: STATE OF

(AS PER R(J) CIRCULAR(2),) ABHINAYA K KARNATAKA AND OTHERS

NO. 71/21 DTD:

15/7/21)

A/W OFFICE NOTE

(DATE)

HCGP FOR R1 L MALLESH FOR R2

## **FURTHER HEARING**

6 CRL.A 1016/2024 (U/S 14(A) PET: SMT RASHMI D R RES: SRI K S (AS PER R(J) CIRCULAR(2),) SRINIVASA D C MANJUNATHA @ SA

NO.71/21 DATED 15/7/21)

A/W OFFICE NOTE

(DATE)

RINIVASA D C

MANJUNATHA @ SANTRO
RAVI AND OTHERS
HANUMANTHARAYA C H
FOR R1

FOR R1 HCGP FOR R2

---END---